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Court No.1

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration T.A. No.831 of 1986

Hira Lal & Others Plaintiffs-Applicants

Versus

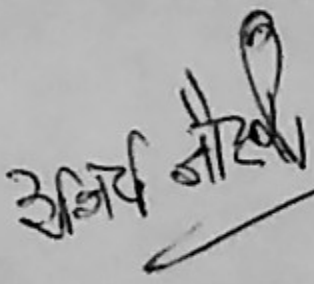
Union of India & Others Defendants-Respondents.

Hon.S.Zaheer Hasan, V.C.

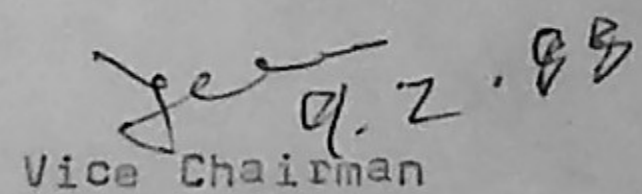
Hon. Ajay Johri, A.M.

(By Hon.S.Zaheer Hasan, V.C.)

No one is present on behalf of the applicant. Shri G.P. Agarwal appears on behalf of the respondents. The application (Civil Appeal No. 43 of 1983) is dismissed in default.



Member (A)


Vice Chairman

Dated the 9th Feb., 1988.

RKM